**Training to T. V. Engineers and Producers for Asian Games**

†537. SHRI S. B. SINDAL:
DR. KRUPASINDHU BHOI:

Will the Minister of INFORMATION AND BROADCASTING be state:

(a) whether it is a fact that the Thomson Foundation of Scotland had offered to train television enginers and producers for the Doordarshan for the Asian Games;

(b) whether it is also a fact that the Foundation had expressed its readiness to send experts and a team for training journalists in India; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (c). Thomson Foundation TV College Glasgow have expressed their willing ness to send experts to train engineering and programme staff of Doordarstan for colour coverage of the Asian Games. They have intimated the terms and conditions of the proposal which is being examined.

(b) No, Sir.

**गुजरात में तेल/गैस के नए क्षेत्र**

*538. **श्री नरसिंह मकवाना** : क्या **पेट्रोलियम, रसायन और उर्वरक** मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में तेल और गैस वाले नये क्षेत्र कहां-कहां पाये गये हैं और उनमें तेल और गैस की कितनी-कितनी मात्रा होने की संभावना है ;

(ख) तेल वाले इन नये क्षेत्रों में कब तक उत्पादन शुरू होने की आशा है ; और

(ग) वहां उत्पादन शुरू करने में ढिलाई के क्या कारण हैं ?

**पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री पी० शिव शंकर)** : (क) वर्ष 1980-81 तथा 1981-82 (फरवरी, 1982 तक) के दौरान तेल एवं प्राकृतिक गैस आयोग ने गुजरात में लोहार, सिसोदरा तथा लंघनेज में तेल तथा दहेज तथा कुदारा में गैस की खोज की थी । इन क्षेत्रों की उत्पादन संभावनाओं का पता केवल तभी लगेगा जबकि इन संरचनाओं में और मूल्यांकन कूपों का व्यधन किया जायेगा ।

(ख) अभी यह बताना संभव नहीं है कि इन क्षेत्रों से उत्पादन किस समय तक प्रारम्भ किया जा सकेगा क्योंकि यह क्षेत्र अभी मूल्यांकन अवस्था में है ।

(ग) प्रश्न नहीं उठता ।

**Setting up Special Benches of High Courts for I.C.A.R. Cases**

5821. SHRI L. S. TUR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government propose to consider creation of special benches in State High Courts in view of the large number of litigation cases in ICAR which are affecting its research output and thereby upsetting national goals?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): There is no such proposal under the consideration of Government.

**हिन्दी पत्रकारिता में एक वर्षीय पाठ्यक्रम**

5822. **श्री भीकू राम जैन** : क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :